

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.437
IA/27/ND/2023 IA/434/ND/2023 in
CP/211/ND/2022

IN THE MATTER OF:

Mr. Jagmeet Singh Sethi & Ors.	...	Applicant
Versus		
Hengst-Luman India Private Limited & Ors.	...	Respondent

Under Section 241-242

Order delivered on 23.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Aman Sharma, Adv. Deeptanshu Chandra in
in I.A. 434/ND/2023
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
11.06.2024.

-SD-
Court Officer